



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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	Thiruvananthapuram, Tuesday	1192 കുംഭം 16 16th Kumbham 1192 1938 ഫാൽഗുനം 9 9th Phalguna 1938	

PART I

Notifications and Orders issued by the Government

Law Department

Law (H)

NOTIFICATION

No. 26774/H2/2016/Law.

Thiruvananthapuram, 23rd January 2017.

In exercise of the powers conferred by Section 10 of the Notaries Act, 1952 (Central Act 53 of 1952), the Government of Kerala hereby remove the name of Sri Raghavan Kodungampurath (Advocate & Notary), Amritha, Purameri P. O., Vadakara, Kozhikode-673 503 (Notary Reg. No. 1/98/KKD) from the Register of Notaries as he is no more.

By order of the Governor,

B. G. HARINDRANATH,
Law Secretary.